

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.211  
**Appeal/29(AHM)2023**

**Proceedings under Section 252(3) of Co. Act, 2013**

**IN THE MATTER OF:**

Department of Income Tax

.....Applicant

V/s

Bansal Finstock Pvt Ltd & Ors

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Maithili Mehta, Advocate

For the RoC : Ms. Rupa Sutar, Dy. RoC (For R-No. 2)

For the Respondent : Mr. Vinit Nagar, PCS (For R-Nos. 3 & 4)

**ORDER**

It is seen that after passing the order dated 11.01.2024, a rejoinder was filed on 19.01.2024, by the Income Tax Department to the reply of respondent No. 2 vide inward diary No. D-33. The same is taken on record. It is also seen that, no rejoinder has been filed to the reply of respondent Nos. 3 and 4 till date.

It has been apprised by Counsel for respondent Nos. 3 and 4 that it was a voluntary exit of the strike off company in terms of filing the STK-2 form with the RoC, which was filed on 17.08.2022, vide SRN No. R5014318. In response to this query, the Learned Deputy RoC seeks indulgence to file a revised report after verifying the details of the STK-2 form as well as tracing the documents of the NoC of the Income Tax Department before striking off the name of the company from the RoC.

On the other hand, the Counsel appearing for respondent Nos. 3 and 4 also seeks indulgence to modify the reply already filed. Let necessary steps be taken for seeking modifications to the reply already filed, with an advance copy to the Counsels for the applicant Income Tax Department as well as to the RoC, within a period of two weeks from the date of this order.

Learned PCS also seeks time to file a better revised memorandum of appearance along with the proper stamp.

Re-list for further consideration on 27.06.2024.

-sd-

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**